COURT NO. 15

THE HONOURABLE SRI JUSTICE VENKATESWARLU NIMMAGADDA

To be Heard on Tuesday The 24th day of November 2026(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)

(NOTE: NO MENTIONS WILL BE ALLOWED IN THE MATTERS OF SPECIALLY IDENTIFIED CASES)

(CAUSE LIST MOTION HEARING)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
ADMISSION (MINES AND INDUSTRIES)					
1	WP/13969/2026 IA 1/2026 Direction Petition IA 2/2026 Appointment of Commissioner	PALLAM VENKATA RAMANA Vs THE STATE OF ANDHRA PRADESH	V SAI KUMAR	GP FOR MINES AND GEOLOGY GP FOR HOME GP FOR REVENUE	YSR KADAPA
2	WP/20597/2026 IA 1/2026 Stay Petition	CHITIKELA GOVINDA Vs THE STATE OF ANDHRA PRADESH	P.VENKATA NARASIMHULU	GP FOR MINES AND GEOLOGY	VISAKHAPATNAM
3	WP/33915/2026 IA 1/2026 Direction Petition	B.V. PRABHUJEE Vs THE STATE OF ANDHRA PRADESH	N SIVA REDDY	GP FOR MINES AND GEOLOGY GP FOR REVENUE	VIZIANAGARAM
ADMISSION (CORPORATION)					
4	WP/33484/2026 IA 1/2026 Suspension Petition IA 2/2026 Direction Petition	KOVVURRI JAGADEES Vs ANDHRA PRADESH STATE FINANCIAL CORPORATION (APSFC)	V PREETI REDDY		EAST GODAVARI
5	WP/34207/2026 IA 1/2026 Direction Petition	E. GURUSWAMY Vs THE ANDHRA PRADESH STATE FINANCIAL CORPORATION	P MADHUKAR REDDY		ANANTAPUR
FOR ADMISSION (CRP MATTERS)					
6	CRP/3274/2026 (IA/336/2026) IA 1/2026 Stay Petition	MARELLA RANGA RAO Vs PULLAMSETTY BRAHMAIAH	MADHAVA RAO NALLURI	NAGA PRAVEEN VANKAYALAPATI	PRAKASAM
7	CRP/3370/2026 (T.R.O.P/47/2025) IA 1/2026 Stay Petition	DEVIREDDY SRINIVASULU REDDY Vs DEVIREDDY GOUTHAMI ALIAS VUNDELA GOUTHAMI	SURESH BABU JAGARLAMUDI		PRAKASAM
8	CRP/3386/2026 (IA/660/2026) IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	RAVINUTHALA HARI PRASADA RAO Vs AREMANDA ANJALI DEVI	BHARGAV THIMMARAJU		PRAKASAM
9	CRP/3400/2026 IA 1/2026 Stay Petition	GORANTLA SUBBA RAO Vs GORANTIA APPA RAO DIED	NAGA PRAVEEN VANKAYALAPATI		PRAKASAM

COURT NO. 15

THE HONOURABLE SRI JUSTICE VENKATESWARLU NIMMAGADDA

To be Heard on Tuesday The 24th day of November 2026(AFTER MOTION LIST - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR APPEARANCE					
10	CC/27/2025 (WP/14312/2024) IA 1/2026 Miscellaneous Petition IA 2/2026 Miscellaneous Petition	A SANKARA RAO Vs SRI KANTHILALA DANDE IAS	RAYUDU SUDHA	Y BALAJI	VISAKHAPATNAM
FOR COMPLIANCE					
11	CC/2234/2025 (WP/15458/2025)	DEVARAKONDA RAMULU Vs K MOHAN KUMAR	V PREETI REDDY	NAGARAJU PULLAGURA K SRINIVAS	ANANTAPUR
12	CC/565/2026 (WP/1487/2025)	CHAMALA BALI REDDY Vs G. JAYALAKSHMI IAS	D KODANDARAMI REDDY	SUSHMA YAGANTI NAGARAJU PULLAGURA	YSR KADAPA
FOR ORDERS					
13.1 along with 13					
13	CC/4773/2024 (WP/31177/2023) IA 1/2025 Miscellaneous Petition IA 3/2025 Leave Petition	SRI SAI KRISHNA CONSTRUCTIONS Vs TUHIN KANTHA PANDE IAS	D NEEHARIKAREDDY	SUSHMA YAGANTI NAGARAJU PULLAGURA VENKATA SAI KRISHNA PONNURU	SPS NELLORE
13.1	WP/31177/2023 IA 1/2023 Direction Petition IA 1/2026 Review Petition IA 2/2026 Suspension Petition	M/S. SRI SAI KRISHNA CONSTRUCTIONS Vs THE STATE OF ANDHRA PRADESH	D NEEHARIKAREDDY	GP FOR FINANCE PLANNING GP FOR IRRI AND CAD GP FOR IRRIGATION COMM AREA DEV	-
FOR ADMISSION					
14	CC/488/2026 (WP/17230/2025)	MANGALI PARWATHAMMA Vs P. RANJIT BASHA	BUDIGE BHOJA RAAM	SUSHMA YAGANTI	KURNOOL
15	CC/2607/2026 (WP/12886/2025) IA 1/2026 Dispense with Petition	KANDRIGA MUNISEKHAR Vs SMT SAILA KUMARI	V ROOPESH KUMAR REDDY	RAMA RAO KOCHIRI A JAYANTHI	SPS NELLORE
16	CC/3295/2026 (WP/13240/2025)	PUVVADI VINUKONDAIAH Vs SHASHI BHUSHAN KUMAR	P SRIDHAR REDDY	T S RAYALU RAMAKRISHNA PATIVADA	SPS NELLORE
17	CC/3311/2026 (WP/13219/2025)	RAGIPATI BONTHAMMA ALIAS PADMAMMA Vs SHASHI BHUSHAN KUMAR	P SRIDHAR REDDY	T S RAYALU RAMAKRISHNA PATIVADA	SPS NELLORE
18	CC/3324/2026 (WP/13073/2025)	TAMIDALA SANTHAMMA Vs SHASHI BHUSHAN KUMAR	P SRIDHAR REDDY	RAMAKRISHNA PATIVADA	SPS NELLORE
19	CC/3349/2026 (WP/13096/2025)	DASARIRAJU VIJAYA BHASKAR Vs SHASHI BHUSHAN KUMAR	P SRIDHAR REDDY	T S RAYALU RAMAKRISHNA PATIVADA	SPS NELLORE

20	CC/3372/2026 (WP/13216/2025)	NIMMALLA SUBBAIAH Vs SHASHI BHUSHAN KUMAR	P SRIDHAR REDDY	T S RAYALU RAMAKRISHNA PATIVADA	SPS NELLORE
21	CC/4527/2026 (WP/3166/2023) IA 1/2026 Dispense with Petition	CHILAKA SHESHAGIRIRAO Vs KANTHILAL DANDE	T V V KOTESWARA RAO		GUNTUR

INTERLOCUTORY

22	IA/1/2026 Condone Delay in Rep CC/1919/2024	DR.P.SURYA RAO Vs SRI GOPAL KRISHNA DWIVEDI IAS	K BHEEMA RAO	G V S KISHORE KUMAR	SRIKAKULAM
23	IA/2/2026 RE OPEN PETITION CC/1919/2024	DR.P.SURYA RAO Vs SRI GOPAL KRISHNA DWIVEDI IAS	K BHEEMA RAO	- G V S KISHORE KUMAR	SRIKAKULAM

FOR HEARING

24.1 along with 24

24	CC/807/2025 (WP/17284/2024) IA 1/2026 Leave Petition	M/S MANNE VENKATA LAKSHMOJI Vs S G PANICKER	KARUMANCHI INDRANEEL BABU	N JEEVAN KUMAR R 1 NOTICE SENT RETURNED UNSERVED (DIFFERENT JURISDICTION)	KRISHNA
24.1	CC/4018/2026 (WP/17284/2024) IA 1/2026 Direction Petition	MANNE VENKATA LAKSHMOJI Vs M LAKSHMI KANTA REDDY	KARUMANCHI INDRANEEL BABU	SR NOTICE SENT THOURGH THE DISTRICT JUDGE KRISHNA AND SPEED POST ARE NOT YET RETURNED	KRISHNA
25	CC/26/2026 (WP/11384/2025) IA 1/2026 Dispense with Petition IA 2/2026 Direction Petition IA 3/2026 Leave Petition	PAPPALA CHALAPATHI SURYA RAO Vs SRINIVAS RAO	V V N NARAYANA RAO	A JAYANTHI VALLURI HEMANTH MANIKANTA CHARY N RAVI PRASAD	VIZIANAGARAM

FOR ADMISSION (CRP MATTERS)

26	CRP/2556/2026 (OS/106/2015) IA 1/2026 Stay Petition	PATAPANJULA GIRI MANOGNA Vs MARRIBOYINA PRABHAVATHI	N NANDA KISHORE	NAGA PRAVEEN VANKAYALAPATI	PRAKASAM
27	CRP/2557/2026 (IA/404/2026) IA 1/2026 Stay Petition	PATAPANJULA GIRI MANOGNA Vs MARRIBOYINA PRABHAVATHI	N NANDA KISHORE	NAGA PRAVEEN VANKAYALAPATI	PRAKASAM

28.1 along with 28

28	CRP/2570/2026 (IA/117/2024) IA 1/2026 Suspension Petition	SHAIK MOHAMMAD RAFI Vs KUKATLA SRIRAMULU	MALLAVOLU NIKITHA	MADHAVA RAO NALLURI	PRAKASAM
28.1	CRP/2575/2026 (IA/415/2026) IA 1/2026 Suspension Petition	SHAIK MOHAMMAD RAFI Vs KUKATLA SRIRAMULU	MALLAVOLU NIKITHA		PRAKASAM
29	CRP/2624/2026 (EP/28/2023) IA 1/2026 Stay Petition IA 2/2026 Vacate Stay Petition	BERI VENKATA LAKSHMI Vs GUDURI KRUPANANDAM DIED	POSANI AKASH	K K RAO RR-1-DIED AS PER C.T, RR-2 TO 5-APP BY M/S-K K RAO(ADV), RR-6,7-Returned Unserved R6 Not in village, R7 Died as per postal endorsement. Any Reply Affidavit filed..	PRAKASAM

30	CRP/2790/2026 (EP/5/2023) IA 2/2026 Implead Petition IA 3/2026 Injunction Petition	DHAMMU SUDHAKAR Vs JINKALA ROSI REDDY	P V V SATYANARAYANA		PRAKASAM
31	CRP/2817/2026 (IA/215/2026) IA 1/2026 Stay Petition	KOTA NARASIMHARAO Vs KORRAPATI VENKAYAMMA	Alapati Vivekananda	R1 R2 R3 R4 R5 R6 R7 R8 R9 R10 R11 R12 R13 R14 R15 R16 R17 R18 R19 R20 R21 R22 R23 R24 R25 R26 R27 R28 R29 R30 R31 UNSERVED,Notices sent not yet returned. Memo of proof of service filed vide USR 126997/2026 "R5,R9,R12,R15,R16,R18,R19,R21,R23,R26,R30 - Notices served. R1,R2,R3,R4,R7,R8,R10,R11,R14,R17,R22,R25,R28,R31 - Notices returned unserved."	PRAKASAM
32	CRP/2828/2026 (IA/129/2025) IA 1/2026 Stay Petition	DEVAGIRI PRASANTHI ALIAS SANTHA Vs PALLELA KOTESWARA REDDY	NAGA PRAVEEN VANKAYALAPATI	R1 R2 R3 R4 R5 R6 R7 R8 UNSERVED,RR1 to 8 Notice sent not yet returned. Memo proof of service not filed.	PRAKASAM
33	CRP/2835/2026 (IA/306/2026) IA 1/2026 Stay Petition	KILARU LAKSHMAIAH Vs MANASA PAIBHAVI	GHANTA SRIDHAR		PRAKASAM
34	CRP/2877/2026 IA 1/2026 Direction Petition	NALLURI KRISHNA MOHANRAO Vs KAMEPALLI SITARAMAIAH DIED	C.PANINI SOMAYAJI	TALARI RAJESWARI Memo of proof of service filed vide USR 125961/2026 as "R2-notice delivered. R3,R4-Await notice. Vakalat filed for R2,R4 by T.Rajeswari.	PRAKASAM
35	CRP/2919/2026 (EP/19/2025) IA 1/2026 Stay Petition	PENDELA VENKATA SUBBAIAH Vs POLAMREDDY VENKATESWARA REDDY	T.VENKATA SUBRAHMANYA ANVESH	R1 UNSERVED,SR Notice sent not yet returned. Memo proof of service not filed.	PRAKASAM
36	CRP/2931/2026 (IA/494/2026) IA 1/2026 Stay Petition	SIVAPURAM VENKATESWARLU Vs KAKARLA VENKATESWAR RAO	KOTI REDDY IDAMAKANTI	MADHAVA RAO NALLURI SR-APP	PRAKASAM
37	CRP/2936/2026 (IA/235/2026) IA 1/2026 Stay Petition	BHEEMINENI KRISHNA KUMARI Vs NULA AUDI SESHAMMA DIED	NUTHALAPATI KRISHNA MURTHY	POKALA ADISESHU BABU R1-Died vide c.t RR2,3-App.,	PRAKASAM
38	CRP/2941/2026 (IA/236/2026) IA 1/2026 Stay Petition	BHEEMINENI KRISHNA KUMARI Vs NULA AUDI SESHAMMA DIED	NUTHALAPATI KRISHNA MURTHY	POKALA ADISESHU BABU R1-Died vide c.t. RR2,3-App.,	PRAKASAM
39	CRP/2949/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	SHAIK BEEBI ALIAS BEEBEE Vs KUNCHAPU AMBIKA	SHAIK ASIF	POLURI VASU RAGHAVENDRA RAO RR1 TO4 -Notice sent not yet returned. Memo proof of service not filed.	PRAKASAM

INTERLOCUTORY

40	IA/1/2026 Dispense with Petition CRP/2027/2025	MOORAMREDDY RAJA REDDY Vs SRIHARI EDUCATIONAL SOCIETY	L J VEERA REDDY	M SIVA JYOTHI	YSR KADAPA
41	IA/3/2026 Review Petition CRP/2027/2025	MOORAMREDDY RAJA REDDY Vs SRIHARI EDUCATIONAL SOCIETY	L J VEERA REDDY	M SIVA JYOTHI	YSR KADAPA
42	IA/2/2026 Condone Delay Petition CRP/2027/2025	MOORAMREDDY RAJA REDDY Vs SRIHARI EDUCATIONAL SOCIETY	L J VEERA REDDY	M SIVA JYOTHI	YSR KADAPA

FOR ORDERS

43	CRP/1694/2026 (OS/125/2025) IA 1/2026 Stay Petition	VIPPARLA POLAIAH Vs VIPPARLA VENKATESWARLU	ANJANEYA SARMA.M	KOMMAREDDY DIVAKARA REDDY	PRAKASAM

FOR ADMISSION (SA MATTERS)

44	SA/847/2026 (AS/152/2017) IA 1/2026 Suspension Petition	MALADI HYMAVATHAMMA DIED Vs MALADI RANGA RAO	RAMAKRISHNA AKURATHI	L J VEERA REDDY	PRAKASAM

FOR DISMISSAL

45	WP/4159/2018 IA 1/2018 Direction Petition	ANNEPU VENKATA RAMANA Vs THE STATE OF A.P	RAMA RAO MAVIDI	GP FOR ENERGY (AP) V V SATISH (SC for APEPDCL)	SRIKAKULAM

SPECIALLY IDENTIFIED CASES

46	WP/35794/2012 IA 1/2012(WPMP 45502/2012) Direction Petition IA 1/2017(WVMP 4470/2017) Vacate Stay Petition	M.D. M/S KUSALAVA INTERNATIONAL LTD. VJA KRISHNA DIST Vs CHAIRMAN & M.D. AP TRANSCO HYD & 2 OTHERS	M/S INDUS LAW FIRM	O MANOHER REDDY N SIVA REDDY(SC FOR APTRANSCO)	KRISHNA
47	WP/9324/2013 IA 1/2013(WVMP 2818/2013) Vacate Stay Petition	M/S. DURGAS G.R.R. & COMPANY Vs ANDHRA PRADESH INDUSTRIAL INFRASTRUCTURECORPORATION	VARUN BYREDDY	RAMA CHANDRA RAO GURRAM P ROY REDDY	KRISHNA
48	IA/3/2026 Restoration Petition WP/28729/2013	SRI KODANDA RAMA RICE & OIL MILL Vs THE ANDHRA PRADESH EASTERN POWER DISTRIBUTION	P DURGA PRASAD	METTA CHENDRA SEKHAR RAO V V SATISH (SC for APEPDCL) KOPPULA GOPAL	VIZIANAGARAM
49	IA/2/2026 Condone Delay Petition WP/28729/2013	SRI KODANDA RAMA RICE & OIL MILL Vs THE ANDHRA PRADESH EASTERN POWER DISTRIBUTION	P DURGA PRASAD	METTA CHENDRA SEKHAR RAO V V SATISH (SC for APEPDCL) KOPPULA GOPAL	VIZIANAGARAM
50	IA/1/2026 Dispense with Petition WP/28729/2013	SRI KODANDA RAMA RICE & OIL MILL Vs THE ANDHRA PRADESH EASTERN POWER DISTRIBUTION	P DURGA PRASAD	METTA CHENDRA SEKHAR RAO V V SATISH (SC for APEPDCL) KOPPULA GOPAL	VIZIANAGARAM
51	IA/3/2026 Restoration Petition WP/28847/2013	SRI ANJANEYA MODERN RICE MILL Vs THE ANDHRA PRADESH EASTERN POWER DISTRIBUTION	P DURGA PRASAD	V V SATISH (SC for APEPDCL) KOPPULA GOPAL	VIZIANAGARAM

52	IA/1/2026 Dispense with Petition WP/28847/2013	SRI ANJANEYA MODERN RICE MILL Vs THE ANDHRA PRADESH EASTERN POWER DISTRIBUTION	P DURGA PRASAD	V V SATISH (SC for APEPDCL) KOPPULA GOPAL	VIZIANAGARAM
53	IA/2/2026 Condone Delay Petition WP/28847/2013	SRI ANJANEYA MODERN RICE MILL Vs THE ANDHRA PRADESH EASTERN POWER DISTRIBUTION	P DURGA PRASAD	V V SATISH (SC for APEPDCL) KOPPULA GOPAL	VIZIANAGARAM
54	IA/3/2026 Restoration Petition WP/5232/2014	LALAM RAMBABU Vs THE DIRECTOR OF MINES AND GEOLOGY	G RAJA BABU	GP FOR MINES AND GEOLOGY GP FOR MINES AND GEOLOGY G ESWARAIAH	VISAKHAPATNAM
55	IA/1/2026 Dispense with Petition WP/5232/2014	LALAM RAMBABU Vs THE DIRECTOR OF MINES AND GEOLOGY	G RAJA BABU	GP FOR MINES AND GEOLOGY GP FOR MINES AND GEOLOGY G ESWARAIAH	VISAKHAPATNAM
56	IA/2/2026 Condone Delay Petition WP/5232/2014	LALAM RAMBABU Vs THE DIRECTOR OF MINES AND GEOLOGY	G RAJA BABU	GP FOR MINES AND GEOLOGY GP FOR MINES AND GEOLOGY G ESWARAIAH	VISAKHAPATNAM
57	IA/4/2026 L R Petition WP/5454/2014	LALAM RAM ULU Vs THE DIRECTOR OF MINES AND GEOLOGY	G RAJA BABU	GP FOR REVENUE GP FOR MINES AND GEOLOGY G ESWARAIAH	VISAKHAPATNAM
58	IA/3/2026 Restoration Petition WP/5454/2014	LALAM RAM ULU Vs THE DIRECTOR OF MINES AND GEOLOGY	G RAJA BABU	GP FOR REVENUE GP FOR MINES AND GEOLOGY G ESWARAIAH	VISAKHAPATNAM
59	IA/2/2026 Condone Delay Petition WP/5454/2014	LALAM RAM ULU Vs THE DIRECTOR OF MINES AND GEOLOGY	G RAJA BABU	GP FOR REVENUE GP FOR MINES AND GEOLOGY G ESWARAIAH	VISAKHAPATNAM
60	IA/1/2026 Dispense with Petition WP/5454/2014	LALAM RAM ULU Vs THE DIRECTOR OF MINES AND GEOLOGY	G RAJA BABU	GP FOR MINES AND GEOLOGY GP FOR REVENUE GP FOR MINES AND GEOLOGY G ESWARAIAH	VISAKHAPATNAM

61.1,61.2,61.3 along with 61

61	WP/34781/2014 IA 1/2014(WPMP 43506/2014) Direction Petition	M/S WORLDWIDE DIAMOND MANUFACTURERS P. LTD.. VIZAG Vs PRL. SECRETARY ENERGY DEPT. HYD & 4 OTHERS	S NIRANJAN REDDY	GP FOR ENERGY (AP) P ANAND SESHU (SC FOR APEPDCL)	VISAKHAPATNAM
61.1	WP/34799/2014 IA 1/2014(WPMP 43525/2014) Direction Petition IA 1/2015(WVMP 479/2015) Vacate Stay Petition	M/S WORLDWIDE DIAMOND MANUFACTURERS PVT. LTD. Vs GOVERNMENT OF ANDHRA PRADESH	S NIRANJAN REDDY	GP FOR ENERGY (AP) P ANAND SESHU (SC FOR APEPDCL) V V SATISH (SC for APEPDCL)	VISAKHAPATNAM

61.2	WP/34800/2014 IA 1/2014(WPMP 43526/2014) Direction Petition IA 1/2015(WVMP 503/2015) Vacate Stay Petition	M/S WORLDWIDE DIAMOND MANUFACTURERS PVT. LTD. Vs GOVERNMENT OF ANDHRA PRADESH REP. BY ITS PRINCIPAL	M.V. PRATAP KUMAR	GP FOR ENERGY (AP) P ANAND SESHU (SC FOR APEPDCL) V V SATISH (SC for APEPDCL)	VISAKHAPATNAM
61.3	WP/34801/2014 IA 1/2014(WPMP 43527/2014) Direction Petition	M/S WORLDWIDE DIAMOND MANUFACTURERS PVT. LTD. Vs STATE OF ANDHRA PRADESH REP. BY ITS PRINCIPAL SECRETARY	M.V. PRATAP KUMAR	GP FOR ENERGY (AP) P ANAND SESHU (SC FOR APEPDCL) V V SATISH (SC for APEPDCL)	VISAKHAPATNAM
62	WP/20451/2016 IA 1/2016(WPMP 25090/2016) Direction Petition	SMT.BORRA KALYANI Vs THE STATE OF ANDHRA PRADESH	V L SURENDRA	GP FOR MINES AND GEOLOGY (AP) GP FOR REVENUE	KRISHNA

63.1 along with 63

63	WP/25687/2016 IA 1/2016(WPMP 31750/2016) Direction Petition IA 1/2019 Vacate Stay Petition	M/S.RAMAKRISHNA ICE FACTORY Vs THE ASST. DIVISIONAL ENGINEER OPERATION APEPDCL	G RAMA GOPAL	V V SATISH (SC for APEPDCL) M RAVINDRA (SC FOR APEPDCL)	WEST GODAVARI
63.1	WP/44324/2016 IA 1/2016(WPMP 54691/2016) Direction Petition IA 1/2019 Vacate Stay Petition	M/S.RAMAKRISHNA ICE FACTORY Vs THE ASST. DIVISIONAL ENGINEER	G RAMA GOPAL	V V SATISH (SC for APEPDCL) M RAVINDRA (SC FOR APEPDCL)	WEST GODAVARI
64	WP/3119/2017 IA 1/2017(WVMP 1216/2017) Vacate Stay Petition	M/S. KAMALA POLY FLEX(S.C.NO.14412001510 08500) Vs EASTERN POWER DISTRIBUTION COMPANY OF A.P LTD	JYOTHI ESWAR GOGINENI	V V SATISH (SC for APEPDCL) M RAVINDRA (SC FOR APEPDCL)	EAST GODAVARI
65	WP/3977/2017 IA 1/2017(WVMP 1116/2017) Vacate Stay Petition IA 1/2019 Vacate Stay Petition	ALLURI SATYANARAYANA RAJU Vs THE ASSISTANT ENGINEER OPERATIONS RURAL	C RAMACHANDRA RAJU	V V SATISH (SC for APEPDCL) N SRIHARI (Standing Counsel for ZPP MPP and GRAM PANCHAYAT) GP FOR REVENUE (AP) GP FOR ASSIGNMENT GP FOR REVENUE LEO LAW ASSOCIATES LLP M RAVINDRA (SC FOR APEPDCL)	WEST GODAVARI
66	WP/6489/2017 IA 1/2017(WPMP 7924/2017) Direction Petition	MAREDDY KOTI REDDY Vs THE SOUTHERN POWER DISTRIBUTION COMPANY OF A.P.LTD.	PRIYANKA SONKAMBLE	V V SATISH (SC for APEPDCL) N SIVA REDDY(SC FOR APTRANSCO) GP FOR REVENUE	PRAKASAM
67	WP/6792/2017 IA 1/2017(WPMP 8332/2017) Direction Petition	M/S.GSP INTERNATIONAL Vs ANDHRA PRADESH SOUTHERN POWER	M P CHANDRAMOULI	VENKATA RAMA RAO KOTA SC FOR APSPDCL	CHITTOOR
68	WP/24426/2017 IA 1/2017(WPMP 30240/2017) Direction Petition	M/S GANGAVARAM PORT LIMITED Vs THE STATE OF ANDHRA PRADESH	Y V ANIL KUMAR	GP FOR ENERGY (AP) ANUP KOUSHIK KARAVADI(SC FOR APTRANSCO) N SIVA REDDY(SC FOR APTRANSCO) V V SATISH	VISAKHAPATNAM

69	WP/42380/2017 IA 1/2017(WPMP 52541/2017) Suspension Petition IA 1/2018 Vacate Stay Petition	CHEKURI RAJA NARENDRA KUMAR Vs CONSUMER GRIEVANCES REDRESSAL FORUM APEPDCL	V K NAIDU	A S C BOSE	WEST GODAVARI
70	WP/3160/2018 IA 1/2018 Direction Petition IA 1/2021 Direction Petition	DR.P.PRANJALI Vs A.P. SOUTHEM POWER DISTRIBUTION COMPANY LTD.	V JAGAPATHI	Y NAGI REDDY (APTRANSCO) VENKATA RAMA RAO KOTA SC FOR APSPDCL VARUPULA SESHA KUMARI R1 UNSERVED	CHITTOOR
71	WP/3855/2018 IA 1/2018 Stay Petition	V. VARA PRASAD Vs THE STATE OF ANDHRA PRADESH	A RAJENDRA BABU	GP FOR ENERGY (AP) METTA CHENDRA SEKHAR RAO V V SATISH (SC for APEPDCL)	EAST GODAVARI
72	WP/7057/2018 IA 1/2018 Suspension Petition IA 2/2018 Direction Petition IA 3/2018 Implead Petition IA 4/2018 Vacate Stay Petition	SILPA DIGITAL NETWORKS Vs SOUTHERN POWER DISTRIBUTION CO. OF A.P.LIMITED	VIKRAM POOSERLA	N SIVA REDDY(SC FOR APTRANSCO) VENKATA RAMA RAO KOTA SC FOR APSPDCL P NAGENDRA REDDY	KURNOOL
73	WP/12335/2018 IA 1/2018 Stay Petition IA 2/2018 Vacate Stay Petition	SMT. SHAIK JAHANARA BEGUM Vs THE STATE OF ANDHRA PRADESH	MUJTAHID HUSSAIN	GP FOR ENERGY (AP) SABJAN SHAIK N SIVA REDDY(SC FOR APTRANSCO) VENKATA RAMA RAO KOTA SC FOR APSPDCL GP FOR HOME	YSR KADAPA
74	WP/24490/2021 IA 1/2021 Direction Petition IA 1/2026 Leave Petition	PRABHU WELFARE SOCIETY Vs THE STATE OF ANDHRA PRADESH	K JYOTHI PRASAD	GP FOR MINES AND GEOLOGY (AP) ADDL ADVOCATE GENERAL	EAST GODAVARI

ADMISSION (CORPORATION)

75	WP/18348/2024 IA 1/2024 Stay Petition IA 1/2026 Vacate Stay Petition IA 2/2026 Leave Petition	M/S MEENAKSHI ENERGY LIMITED Vs STATE OF ANDHRA PRADESH	RAMU MUCHAKURTHI	GP FOR ENERGY SANTHI CHANDRA SC For APIIC	CHITTOOR
76	WP/31470/2024 IA 1/2024 Direction Petition	SVKS ASSOCIATES Vs THE STATE OF AP	VALLEPU JAGADEESH	GP FOR INDUSTRIES COMMERCE SANTHI CHANDRA SC For APIIC	CHITTOOR
77	WP/14722/2025 IA 1/2025 Direction Petition IA 2/2025 Fix an Early Date IA 3/2025 Fix an Early Date IA 2/2026 Amendment Petition IA 3/2026 Leave Petition	GEEKEN SEATING COLLECTION PVT LTD Vs THE STATE OF ANDHRA PRADESH	KANALA MAHESH	GP FOR FINANCE PLANNING M L NEELIMA GP FOR SCHOOL EDUCATION	KRISHNA

78.1 along with 78

78	WP/32070/2025 IA 1/2025 Direction Petition IA 1/2026 Leave Petition	SYNERGY HEALTH CARE FOUNDATION Vs ANDHRA PRADESH INDUSTRIAL INFRASTRUCTURE CORPORATION LIMITED	CKR ASSOCIATES	SANTHI CHANDRA SC For APIIC (NOTE CASE)	VISAKHAPATNAM

78.1	WP/29473/2025 IA 1/2025 Direction Petition	DR BAIPALLI RAMESH Vs THE STATE OF ANDHRA PRADESH	A S C BOSE	GP FOR COOPERATION GP FOR REGISTRATION AND STAMPS SANTHI CHANDRA SC For APIIC	VISAKHAPATNAM
79	WP/21220/2026 IA 1/2026 Direction Petition	SHAANVIKA AGRO FOODS CONSTRUCTORS OF SRI SAI KRISHNA RICE MILL Vs A P STATE CIVIL SUPPLIES CORPORATION LIMITED	N SIVA REDDY	MD SALEEM	WEST GODAVARI
80	WP/30062/2026 IA 1/2026 Stay Petition IA 2/2026 Stay Petition IA 3/2026 Direction Petition	M/S SAEL SOLAR MHP2 PRIVATE LIMITED Vs NEW AND RENEWABLE ENERGY DEVELOPMENT CORPORATION OF ANDHRA PRADESH LIMITED	D S SIVADARSHAN	MANTHA RAJENDRA SC For NREDCAP	GUNTUR
81	WP/30065/2026 IA 1/2026 Stay Petition IA 2/2026 Stay Petition IA 3/2026 Direction Petition	M/S SAEL SOLAR MHP1 PRIVATE LIMITED Vs NEW AND RENEWABLE ENERGY DEVELOPMENT CORPORATION OF ANDHRA PRADESH LIMITED	D S SIVADARSHAN	MANTHA RAJENDRA SC For NREDCAP GP FOR ENERGY	GUNTUR
82	WP/32357/2026 IA 1/2026 Direction Petition IA 4/2026 Stay Petition	M/S. SRI SABIHA FOOD PRODUCTS Vs THE UNION OF INDIA	V SUDHAKAR REDDY	GP FOR CIVIL SUPPLIES GP FOR REVENUE	KRISHNA

ADMISSION (A P S E B)

83.1,83.2 along with 83

83	WP/26810/2024 IA 1/2024 Suspension Petition IA 1/2025 Vacate Stay Petition	SHIVA SANKARA PAPER MILLS Vs THE STATE OF ANDHRA PRADESH	JYOTHI ESWAR GOGINENI	GP FOR ENERGY V V SATISH (SC for APEPDCL)	WEST GODAVARI
83.1	WP/38831/2022 IA 1/2022 Suspension Petition IA 2/2022 Direction Petition IA 1/2024 Vacate Stay Petition	M/S. SRI VANI AARADHYA PAPER MILLS Vs THE STATE OF ANDHRA PRADESH	JYOTHI ESWAR GOGINENI	GP FOR ENERGY METTA CHENDRA SEKHAR RAO V V SATISH (SC for APEPDCL)	WEST GODAVARI
83.2	WP/2555/2024 IA 1/2024 Suspension Petition IA 2/2024 Direction Petition IA 3/2024 Vacate Stay Petition	M/S. SHIVA SANKARA PAPER MILLS Vs THE STATE OF ANDHRA PRADESH	JYOTHI ESWAR GOGINENI	GP FOR ENERGY (AP) METTA CHENDRA SEKHAR RAO V V SATISH (SC for APEPDCL)	WEST GODAVARI

84	WP/26662/2025 IA 1/2025 Stay Petition IA 2/2025 Direction Petition IA 1/2026 Stay Petition IA 2/2026 Stay Petition IA 3/2026 Stay Petition IA 4/2026 Stay Petition IA 5/2026 Stay Petition IA 6/2026 Stay Petition IA 7/2026 Vacate Stay Petition IA 9/2026 Stay Petition IA 10/2026 Stay Petition IA 11/2026 Stay Petition	MANIRA ENERGY PRIVATE LIMITED Vs ANDHRA PRADESH CENTRAL POWER DISTRIBUTION CORPORATION LIMITED	VIMAL VARMA VASI REDDY	V V SATISH (SC for APEPDCL) V V SATISH	KRISHNA

85.1 along with 85

85	WP/8702/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition IA 3/2026 Direction Petition IA 4/2026 Direction Petition IA 5/2026 Leave Petition	M/S. ABHIJEET FERROTECH LTD. Vs THE STATE OF ANDHRA PRADESH	CKR ASSOCIATES	GP FOR ENERGY V V SATISH (SC for APEPDCL)	VISAKHAPATNAM
85.1	WP/10183/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition IA 3/2026 Direction Petition IA 4/2026 Leave Petition	M/S RAJ RAJESHWAR LALITA TRIPURSUNDARI PVT. LTD. Vs THE STATE OF ANDHRA PRADESH	CKR ASSOCIATES	GP FOR ENERGY V V SATISH (SC for APEPDCL)	VISAKHAPATNAM
86	WP/20887/2026 IA 1/2026 Direction Petition	KORA SHANTHI Vs THE STATE OF ANDHRA PRADESH	PAWAN KUMAR MALAPATI	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	CHITTOOR
87	WP/30873/2026 IA 1/2026 Direction Petition	MEDISETTI VENKATARAMANA Vs THE STATE OF ANDHRA PRADESH	VENKATA SIVA NAGARAJ BONKURI	GP FOR ENERGY GP FOR PANCHAYAT RAJ RURAL DEV	EAST GODAVARI

ADMISSION (MINES AND INDUSTRIES)

88	WP/7002/2026 IA 1/2026 Stay Petition IA 2/2026 Direction Petition	DR ANDRA BABA Vs THE STATE OF ANDHRA PRADESH	VARADAM SAI LIKHITH	GP FOR MINES AND GEOLOGY	VIZIANAGARAM

89.1,89.2 along with 89

89	WP/11096/2026 IA 1/2026 Direction Petition	KANAKA DURGA MINES AND MINERALS Vs THE STATE OF ANDHRA PRADESH	V SAI KUMAR	GP FOR MINES AND GEOLOGY	PRAKASAM
89.1	WP/16897/2025 IA 1/2025 Direction Petition	KANAKA DURGA MINES AND MINERALS Vs THE STATE OF AP	PETLURI NAGA RAJU	GP FOR MINES AND GEOLOGY VIVEK CHANDRA SEKHAR S GP FOR REVENUE	PRAKASAM

89.2	WP/32408/2026 IA 1/2026 Suspension Petition IA 2/2026 Implead Petition IA 3/2026 Additional Material Petition	M/S KANAKADURGA MINES AND MINERALS Vs THE STATE OF ANDHRA PRADESH	V.RAVINDHAR	GP FOR MINES AND GEOLOGY T SREEDHAR GP FOR ASSIGNMENT	KURNOOL
90	WP/16098/2026 IA 1/2026 Direction Petition	J RAMUNAIDU Vs THE STATE OF ANDHRA PRADESH	G RAJA BABU	GP FOR MINES AND GEOLOGY GP FOR REVENUE	VISAKHAPATNAM
91	WP/22814/2026 IA 1/2026 Direction Petition	K. MOHAN KUMAR Vs THE STATE OF ANDHRA PRADESH	V.RAVINDHAR	GP FOR MINES AND GEOLOGY	SRIKAKULAM
92	WP/26623/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition	N SARAN KUMAR REDDY Vs THE STATE OF ANDHRA PRADESH	MAHESWARI ARIKA	GP FOR MINES AND GEOLOGY KRUPACHAND GOGINENI	CHITTOOR
93	WP/27004/2026 IA 1/2026 Direction Petition	NUVO AEON DIAMOND AND JEWELLERY PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	VARSHITHA KALIGINEEDI	GP FOR MINES AND GEOLOGY	KRISHNA
94	WP/28888/2026 IA 1/2026 Suspension Petition	SRI MS JYOTHI ENTERPRISES Vs THE STATE OF ANDHRA PRADESH	G RAJA BABU	GP FOR MINES AND GEOLOGY	GUNTUR
95	WP/29021/2026 IA 1/2026 Suspension Petition	SMT. MOLLI KANAKA DURGA Vs THE STATE OF ANDHRA PRADESH	G RAJA BABU	GP FOR MINES AND GEOLOGY	VISAKHAPATNAM
ADMISSION (APSRTC)					
96	WP/14360/2023 IA 1/2023 Direction Petition	K BALA SUNDARA RAO Vs THE APSRTC	HARANADHA RAJU KATTA	SOLOMON RAJU MANCHALAFOR (APSRTC)	GUNTUR
97	WP/31687/2025 IA 1/2025 Direction Petition	PANGA SRINIVASA RAO Vs THE STATE OF AP	MAHESWARI ARIKA	GP FOR TRANSPORT K SRINIVASA PRASAD SC For APSRTC	SRIKAKULAM
98	WP/11386/2026 IA 1/2026 Direction Petition	SOCIAL SERVICE FOR TRIBAL ASSYAILUM RIGHTS SOCIETY (STARS) Vs THE STATE OF ANDHRA PRADESH	CH SRINIVAS	GP FOR SOCIAL WELFARE K SRINIVASA PRASAD SC For APSRTC Yarraguntla.Koteswara Rao Standing Counsel For Zilla Praja Parishads Mandal Praja Parishads and Gra GP FOR REVENUE	VISAKHAPATNAM
99	WP/15027/2026 IA 1/2026 Stay Petition	M/S ADARSHA SOCIAL WELFARE SOCIETY (ASWS) Vs THE STATE OF ANDHRA PRADESH	V R REDDY KOVVURI	GP FOR TRANSPORT ARAVALA RAMA RAO(SC FOR APSRTC KKAC)	KURNOOL
100	WP/15468/2026 IA 1/2026 Direction Petition	M/S. SRI MALLIKARJUNA SOCIAL SERVICE ORGANIZATION Vs THE STATE OF ANDHRA PRADESH	S M SUBHAN	GP FOR TRANSPORT	ANANTAPUR

101.1 along with 101

101	WP/17619/2026 IA 1/2026 Direction Petition	T MADHAN KUMAR Vs THE STATE OF ANDHRA PRADESH	SAI AKASH N	ARAVALA RAMA RAO(SC FOR APSRTC KKAC)	CHITTOOR
101.1	WP/16642/2026 IA 1/2026 Stay Petition IA 2/2026 Vacate Stay Petition	M.J.C.S.NAIDU Vs THE ANDHRA PRADESH STATE ROAD TRANSPORT CORPORATION	SAI AKASH N	ARAVALA RAMA RAO(SC FOR APSRTC KKAC)	CHITTOOR
102	WP/20342/2026 IA 1/2026 Stay Petition	K.JAYANARAYANA Vs THE STATE OF ANDHRA PRADESH	PILLIX LAW FIRM	GP FOR TRANSPORT A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP) K SRINIVASA PRASAD SC For APSRTC GP FOR REGISTRATION AND STAMPS	WEST GODAVARI
103	WP/23269/2026 IA 1/2026 Suspension Petition IA 2/2026 Implead Petition IA 3/2026 Vacate Stay Petition	K LOVA DORA Vs THE STATE OF ANDHRA PRADESH	T V S PRABHAKARA RAO	GP FOR ROADS BUILDINGS K SRINIVASA PRASAD SC For APSRTC M/S.ASTONISH LAWS	EAST GODAVARI

FOR ORDERS

104	WP/15157/2009 IA 2/2009(WPMP 19906/2009) Direction Petition IA 3/2009(WPMP 19907/2009) Direction Petition	M/S. SUDALAGUNTA SUGARS LTD. CHITTOOR DIST. Vs THE SOUTHERN POWER DISTRIBUTION COMPANY & 5 OTHERS	KILARU NITHIN KRISHNA	O MANOHER REDDY ANUP KOUSHIK KARAVADI(SC FOR APTRANSCO) VENKATA RAMA RAO KOTA SC FOR APSPDCL	CHITTOOR
105	WP/7210/2010	KCP SUGAR &INDUSTRIES CORPORATION LTD.HAVING ITS Vs STATE OF ANDHRA PRADESH REP.BY THE PRINCIPAL SECRETARY	KATRAGADDA GOPAL CHOUDARY	GP FOR ENERGY	KRISHNA
106	WP/29029/2010	M/S. COROMMANDAL COIR FIBRE INDUSTRIES. SRIKAKULAM DIST. Vs THE SUPERINTENDING ENGINEER VISAKHAPATNAM & 2 OTH	K MANIK PRABHU	V V SATISH (SC for APEPDCL)	SRIKAKULAM
107	WP/37083/2013 IA 1/2015(WVMP 886/2015) Vacate Stay Petition	NALLAMILLI VISWANATHA REDDY Vs THE AP EASTERN POWER DISTRIBUTION CO. LTD	P NARASIMHA RAO	V V SATISH (SC for APEPDCL) P ANAND SESHU (SC FOR APEPDCL)	EAST GODAVARI
108	WP/22083/2014 IA 1/2014(WPMP 27698/2014) Stay Petition	TADI RAJASEKHAR EG DISTRICT Vs PRL. SECRETARY INDUSTRIES & COMMERCE DEPT. HYD & 3 OTHERS	VENKAT CHALLA	GP FOR MINES AND GEOLOGY (AP) GP FOR REVENUE	EAST GODAVARI

109.1 along with 109

109	WP/4197/2015 IA 1/2015(WPMP 5565/2015) Direction Petition	RAIN CEMENTS LTD. HYD. Vs M.D. AP SPDCL TIRUPATI & 2 ORS.	CKR ASSOCIATES	V R REDDY KOVVURI(SC FOR APSPDCL) VENKATA RAMA RAO KOTA SC FOR APSPDCL	KURNOOL
109.1	WP/36225/2015 IA 1/2015(WPMP 46614/2015) Direction Petition	RAIN CEMENTS LIMITED Vs SOUTHERN POWER DISTRIBUTION COMPANY OF ANDHRA PRADESH	CKR ASSOCIATES	VENKATA RAMA RAO KOTA SC FOR APSPDCL	KURNOOL

110	WP/20360/2015 IA 1/2015(WVMP 4997/2015) Vacate Stay Petition	M/S. MY HOME INDUSTRIES PRIVATE LTD Vs EASTERN POWER DISTRIBUTION COMPANY	CKR ASSOCIATES	V V SATISH (SC for APEPDCL) M RAVINDRA (SC FOR APEPDCL)	VISAKHAPATNAM
111	WP/27359/2015 IA 1/2015(WPMP 35531/2015) Direction Petition IA 2/2015(WPMP 45919/2015) Extension Petition IA 1/2018 Vacate Stay Petition IA 2/2018 Vacate Stay Petition	M/S. DRA INDUSTRIES LTD. Vs SOUTHERN POWER DISTRIBUTION COMPANY OF ANDHRA PRADESH	CKR ASSOCIATES	N SIVA REDDY(SC FOR APTRANSCO) Y.NAGI REDDY (APSPDCL) CHALLA GUNARANJAN VENKATA RAMA RAO KOTA SC FOR APSPDCL	SPS NELLORE
112	WP/39678/2015 IA 1/2015(WPMP 51192/2015) Direction Petition IA 1/2016(WVMP 1546/2016) Vacate Stay Petition	KALI SAMUEL ARUNAKUMAR Vs EASTERN POWER DISTRIBUTION COMPANY OF ANDHRA PRADESH	D LALITHA PRASAD	V V SATISH (SC for APEPDCL) M RAVINDRA (SC FOR APEPDCL)	WEST GODAVARI
113	WP/21923/2018 IA 1/2018 Suspension Petition	VELUGUBANTI VENKATA GIRISH Vs SECY. MINES DEPT. STATE OF A.P.	P RAJESH BABU	GP FOR MINES AND GEOLOGY (AP)	EAST GODAVARI
114	WP/15190/2024 IA 1/2024 Suspension Petition IA 2/2024 Direction Petition	DINESH ROAD LINES Vs THE STATE OF AP	P SARASWATHI	GP FOR INDUSTRIES COMMERCE SANTHI CHANDRA SC For APIIC	VISAKHAPATNAM

INTERLOCUTORY

115	WP/22496/2021 IA 1/2021 Direction Petition IA 3/2021 Stay Petition IA 1/2023 Implead Petition IA 1/2025 Amendment Petition	M/S. P.M. GRANITE EXPORT PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	O M R LAW FIRM	GP FOR MINES AND GEOLOGY G N UMA RANI ADDL ADVOCATE GENERAL M/S INDUS LAW FIRM R3 UNSERVED,	VIZIANAGARAM

FOR HEARING

116	WP/25119/2010 IA 1/2010(WPMP 32108/2010)-Suspension Petition	SRI PYDI CHIRANJEEVULU SRIKAKULAM DIST. Vs THE E.P.D.C.L. OF A.P. VISAKHAPATNAM DIST. & 4 OTRS.	KIRAN TIRUMALASETTI	V V SATISH (SC for APEPDCL) METTA CHENDRA SEKHAR RAO	SRIKAKULAM

(AFTER DAILY LIST, THE WEEKLY LIST WILL BE TAKEN UP)